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Title: Presentation of the 21st Report of the Standing Committee on Personnel, Public Grievances, Law and Justice on the Judges (Inquiry) Bill, 2006.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, I beg to lay on the Table a copy each of the Twenty First Report (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law & Justice on the Judges (Inquiry) Bill, 2006.

12.12 hrs.